

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 156/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.02.2018

NAME OF THE COMPANY: M/s Himalayan Trail Beaters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Present none. In the interest of justice, adjourned to 15th March, 2018.


-S-d 7

(Deepa Krishan)
Member (T)


-S-d 1

(Ina Malhotra)
Member (J)